

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1544

DATED:- 25/3/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head- 0488 Distt. & Sessions Judges under object Head "Office Expenses" to the extent shown against each Court for the current year 2018-19 as per detail given below for purchase of articles for the Camp Courts as per the items mentioned in list of the equipments needed for camp Courts after observing all codal formalities.

S.No.	Name of the Court.	Rs. In lacs.
		(Rs. In lacs) (O.E.)
1.	Spl. Mob. Mg. Leh.	1.00
2.	Sub Judge, Uri	1.00
3.	Munsiff, Kishtwar.	1.00
4.	Munsiff, Mahore	1.00
5.	Munsiff, Bani.	1.00
6.	Addl. Mob. Mag. Surankote.	1.00
7.	Munsiff, Kangan	1.00
8.	Munsiff, Ukhral	1.00
9.	Munsiff, Banihal	1.00
10.	Munsiff, Dangi wacha	1.00
11.	Munsiff, Nobra.	1.00
12.	Munsiff, Tangdhar	1.00
13.	Munsiff, Kupwara	1.00
14.	Addl. Mob. Mag. Kralpora	1.00
15.	Munsiff, Gurez.	1.00
16.	Munsiff, Bandipora.	1.00

By Order.

*Shaukeel* 25/3  
Deputy Registrar (Accts)

No: 60004-36/AC

Dated: 25/3/2019

Copy to the:

1. Spl. Mobile Magistrate, Leh.
2. Sub Judge, Uri.
- 3-14 Munsiff, Kishtwar/Mahore/Bani/Kangan/Ukhral/Banihal/Dangi wacha/Nobra/Tangdhar /Kupwara/Gurez/Bandipora.
- 15-16. Addl. Mob. Mag. Surankote/Kralpora.
- 17-33 Treasury Officer, Leh/Uri/Kishtwar/Mahore/Bani/Kangan/Ramsoo/Banihal/Dangi wacha /Dangi wacha/Nobra/Tangdhar/Kupwara/Gurez/Bandipora/Surankote/Kralpora.

9/e ac for up-loading  
*Shaukeel*

*Shaukeel* 25/3  
Deputy Registrar (Accts)

**Tabulated statement pertaining to proposed Camp Courts in the  
State of J&K.**

S.No (1)	Name of District (2)	Description of inaccessible areas (3)	Location of proposed Camp Court (4)	Total number of cases pertaining to the areas (5)	Judicial Officer proposed to hold the Camp Court (6)	Periodicity of holding the sittings. (7)
1.	Kishtwar	(i) Marwah & Warwan	Nowpachi, Marwah	50	Munsiff Kishtwar	Once a month.
		(ii) Padder/Gulabgarh	Gulabgarh Padder	121	Munsiff Kishtwar	Three times in two months.
2.	Reasi	Gulabgarh belt	Village Ladh	114	Munsiff Mahore	Three times in two months.
3.	Kathua	(i) Barmota, Doulka & Roulka	Barmota	19	Munsiff Bani	Once in two months.
		(ii) Bhandar, Sandroon & Sandhi	Sitti	67	Munsiff Bani	Once a month.
		(iii) Dhaggar, Dhaman & Bhakoga	Bhakoga	09	Munsiff Bani	Once in two months.
		(iv) Koti & Banjal	Backon	03	Munsiff Bani	Once in two months.
4.	Poonch	(i) Marah	Salian	16	Addl. Spl. Mobile Magistrate, Surankote.	Once in two months.
		(ii) Dogrian & Poshana	Chandimarh	06	Addl. Spl. Mobile Magistrate, Surankote.	Once in two months.
5.	Ganderbal	Kangan Belt	Gund	13	Munsiff Kangan	Once in two months.
6.	Ramban	(i) Shagan (ii) Mahoo (iii) Mangat (iv) Trigam	Khari	56	Munsiff Banihal	Once a month.
		(i) Dhanmasta (ii) Neel Bohardar (iii) Pogal (iv) Bingara	Pogal, Neel	38	Munsiff Ukhral	Once a month.
7.	Baramulla	(i) Upper Uri Belt	Nambla	80	SubJudge Uri	Once a month.
		(ii) Upper Rafiaband Belt (Dangiwacha)	Zethan	300	Munsiff Dangiwacha	Twice a month.

S.No	Name of District	Description of inaccessible areas	Location of proposed Camp Court	Total number of cases pertaining to the areas	Judicial Officer proposed to hold the Camp Court	Periodicity of holding the sittings.
(1)	(2)	(3)	(4)	(5)	(6)	(7)
8.	Leh	Seryul Nyoma	Skitmang	02	Spl. Mobile Magistrate, Leh	Once in two months.
		Turtak	Turtak	01	Munsiff Nobra	Once in two months.
		Panamik	Panamik	01	Munsiff Nobra	Once in two months.
		Lingshed & Skurbuchan		No case pending	Munsiff Khaltsi	Nil
9.	Kargil	Testa, Cha, Itcha, Rarumonay, Shunshaday, Kargiak & Ralakung		No case pending	Munsiff Zanskar	Nil
		Itchoo & Yuljuk		No case pending	Munsiff Sankoo	Nil
10.	Kupwara	Teetwal	Teetwal	150	Munsiff Tangdhar	Three times in two months.
		Machil	Machil	33	Munsiff Kupwara	Once in two months.
		Keran	Keran	13	Munsiff Kralpora	Once in two months.
		Jungund	Jungund	04	Munsiff Kupwara	Once in two months.
		Badnambal	Badnambal	14	Munsiff Kralpora.	Once in two months.
11.	Bandipora	Gurez and Tulail	Pethkot Bandipora	06	Munsiff Gurez	Once in two months.

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## LIST OF THE EQUIPMENTS NEEDED FOR CAMP COURT.

1. Water proof Bags for files.
  2. Rain Coats/Ponchos (as per option of the Official)
  3. Umbrellas.
  4. Torches & Rechargeable Emergency Lights.
  5. Superior quality shoes.
  6. Hot cases for carrying food.
  7. Water Bottles.
  8. Sticks/ Hiking poles.
  9. First Aid Kit .
  10. Warm Gloves.
  11. Caps/Hats.
  12. Smart Phones/Cameras.
  13. Two tables and one officer's chair and plastic chairs for litigants.
  14. One or more Almirahs' for safe custody of files and official record, as per the need to be notified by Judicial Officer.
  15. Generator.
  16. Kerosene Heaters.
  17. Cooking Utensils, Crockery and Cooking Stoves.
  18. One laptop along with Printer.
  19. Scanner.
  20. Portable Wireless Public Address System.
  21. Sleeping Bags.
  22. Camping Tents.
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